

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6922

ANSWERED ON:07.05.2010

ALLOCATION OF POWER TO STATES

Argal Shri Ashok; Kanubhai Patel Jayshreeben; Maadam Shri Vikrambhai Arjanbhai; Mahendrasinh Shri Chauhan; Patil Shri C. R.; Premajibhai Dr. Solanki Kiritbhai; Rathwa Shri Ramsinhbhai Patalbhai; Saroj Smt. Sushila; Shukla Shri Balkrishna Khanderao Balu Shukla; Singh Shri Ganesh

Will the Minister of POWER be pleased to state:

(a) whether the share of power allocated to various State Governments in the Western region including Gujarat from the unallocated quota of power from the Central Generation Stations has been reduced;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Union Government has received any request from the State Governments including Gujarat for the restoration of their previous quota as well as for increasing their present share of quota;

(d) if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : The unallocated power of CGSs is revised from time to time to meet the urgent and overall requirements of power of the States / UTs. The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State / UT is feasible only by way of equivalent reduction in the allocation of other State(s) / UT(s). The allocation of unallocated power of Central Generating Stations (CGSs) of Western Region is revised from time to time keeping in view their relative power supply position, sale/purchase of power, etc., and the status on 1st April, 2009 and 6th May, 2010 was as under :

	As on 01.04.2009	As on 06.05.2010		
	Peak hours (MW)	Off-Peak hours (MW)	Peak hours (MW)	Off-peak hours (MW)

Chhattisgarh	187	187	0	0
--------------	-----	-----	---	---

Gujarat	128	128	31	31
---------	-----	-----	----	----

Madhya Pradesh	153	153	350	371
----------------	-----	-----	-----	-----

Maharashtra	388	388	397	396
-------------	-----	-----	-----	-----

Daman & Diu	164	164	121	143
-------------	-----	-----	-----	-----

Dadra & NagarHaveli	340	340	414	362
---------------------	-----	-----	-----	-----

Goa	0	0	28	38
-----	---	---	----	----

Note : The figures rounded off to nearest integer.

During the aforementioned period, allocation of unallocated power from CGSs of Western Region was enhanced in respect of

Madhya Pradesh, Dadra & Nagar Haveli, Goa and Maharashtra by reducing the allocation of Chhattisgarh, Gujarat and Daman & Diu based on their relative power supply position, power purchase/sale and overdrawal/underdrawal from the Grid as well as the requirement for allocation to drought prone districts of Bundelkhand region in Madhya Pradesh.

(c) to (e) : As most of the States / UTs have been facing power shortage, requests are received from various States / UTs from time to time for enhancement in allocation of unallocated power /restoration of earlier share. However, there is no quota fixed for any State / UT and the changes are done as mentioned in reply to part (a) and (b) above.